

**NATIONAL MEDICAL COMMISSION**  
(POSTGRADUATE MEDICAL EDUCATION BOARD)

**NOTIFICATION**

New Delhi, the 14th February, 2022

**TEACHERS ELIGIBILITY QUALIFICATIONS IN MEDICAL INSTITUTIONS  
REGULATIONS, 2022**

**F. No. NMC/MCI-23(I)/2021-MED.**—In exercise of the powers conferred by section 57 of the National Medical Commission Act, 2019, the National Medical Commission, hereby makes the following Regulations, namely:-

**1. Short title and commencement**

- 1.3 These Regulations may be called the “Teachers Eligibility Qualifications in Medical Institutions Regulations, 2022”.
- 1.4 They shall come into force on the date of their publication in the Official Gazette.

**2. Objectives**

Appointment and promotion of faculty in various teaching specialties imparting graduate and postgraduate medical education in medical institutions, falling within the purview of the National Medical Commission, has to be in accordance with the minimum qualifications and experience prescribed in these Regulations, so as to maintain a standard of teaching in medical institutions.

**3. General Norms for Appointment of Faculty in Medical Institutions**

Every appointing authority before making an appointment to a teaching post in a medical college or institution shall observe the following norms:

- 3.1 All Medical Teachers must possess a Postgraduate degree or equivalent qualification included in any one of the Schedules to the Indian Medical Council Act, 1956 (102 of 1956) and National Medical Commission Act, 2019. They must also be registered in a State Medical Register or National Medical Register, except in the case of teachers with non-medical qualifications.
- 3.2 The maximum age limit up to which a person can be appointed or granted extension or re-employed in service against the posts of Teacher or Medical Superintendent or Dean or Principal or Director or, as the case may be, which are required to be filled up as per the norms of the National Medical Commission in any Medical College/ Institution for imparting Graduate and Post-Graduate medical education shall be 70 years.
- 3.3 In the Departments of Anatomy, Physiology and Biochemistry, non-medical graduates having M.Sc. (relevant medical) and PhD qualifications, granted by the recognized Medical College/Institute as regular on campus course in the subject concerned, can be appointed as Assistant Professors. A non-medical person cannot be appointed as Dean or Director or Principal or Medical Superintendent or Head of the Department.

Provided that non-medical graduates appointed as Assistant Professors in the subjects of Anatomy, Physiology, Biochemistry, Pharmacology and Microbiology on the basis of MSc degree prior to the coming into force of Minimum Qualifications for Teachers in Medical Institution Regulations, 1998 on 05.12.1998, shall be eligible to be considered as Assistant Professors. However, PhD degree in concerned medical subject is essential for promotion to higher teaching position. Such persons shall also be eligible after their retirement to serve as faculty on the same position from which they had retired until the permissible age for serving in a Medical College.

- 3.4 The appointing authority may consider certain equivalent postgraduate qualifications, which may be approved by the National Medical Commission from time to time, to be the requisite recognized qualification in the subject concerned.
- 3.5 In cases where candidates with requisite experience are not available, a reference may be made by the appointing authority to the National Medical Commission for consideration on merits.

- 3.6 The position of Dean/Director/Principal of Medical College/Institution should be held by a person possessing recognized postgraduate medical degree from a recognized institution with a minimum of ten years teaching experience as Professor/Associate Professor in a Medical College/ Institution, out of which at least five years should be as Professor in the Department. Appointment to these posts shall be made on seniority-cum-merit basis. The Dean/Director/Principal of Medical Institution shall not hold the post of Head of the Department.
- 3.7 The Medical Superintendent of the affiliated teaching hospital shall possess a recognized postgraduate medical degree from a recognized Institution with a minimum of ten years teaching experience as Professor /Associate Professor in the relevant departments of the Hospital, out of which at least five years should be as Professor. Appointment to these posts shall be made on seniority-cum-merit basis. Medical Superintendent shall not occupy the position of the Head of the Department. However, he can head the unit.
- 3.8 The position of Dean/Director/Principal of Standalone Postgraduate Broad Specialty/Super Specialty Institution shall be held by a person possessing recognized postgraduate Degree from a recognized Institution with minimum of ten years teaching experience as Professor/Associate Professor, out of which, at least five years should be as Professor.
- 3.9 The Heads of the Departments of broad and super specialty courses shall possess a recognized Postgraduate broad specialty and super specialty degree, as the case may be, in the concerned specialty. This mandatory requirement is relaxed for five more years from the date of notification of this Regulation to all the Broad and Super Specialty courses which were started after 01 January, 2009.
- 3.10 Appointments to the administrative posts in Government Institutions including the in-charge arrangements, amongst eligible candidates, shall be on inter se vertical seniority based on date of entry into the Institution/Government Service.
- 3.11 The period spent by the teaching faculty towards acquisition of degree in Super Specialty subject on concurrent duties/deputation shall not be counted as teaching experience for fulfilling eligibility criteria for promotion in the concerned Super Specialty department.
- 3.12 For holders of MD - PhD in Medical Subjects, the period spent during PhD shall be considered equivalent to Senior Residency period and they are eligible for direct appointment as Assistant Professors in the concerned subject.
- 3.13 A person with MSc (Health Statistics/Medical Statistics/Bio Statistics/Statistics) with PhD from a recognized University shall be appointed as Assistant Professor of Statistics in the department of Community Medicine.

**4. Determination of equivalence of the qualification of DNB (Broad Specialties) with MD/MS and DNB (Super Specialties) with DM/MCh**

The Diplomate of National Board (DNB) in broad specialty and super specialty qualifications when granted in a medical institution with attached hospital or in a hospital with the strength of five hundred or more beds, by the National Board of Examinations, shall be equivalent in all respects to the corresponding broad specialty (MD/MS) and super specialty (DM/MCh) postgraduate qualification, but in all other cases, senior residency in a medical college for an additional period of one year shall be required for such qualification to be equivalent for the purposes of teaching.

**5. Eligibility for being designated as Postgraduate Guide**

- 5.1 **Broad Specialties:** A teacher in a Medical College or Institution having a total of 5 years of teaching experience as Assistant Professor and above after obtaining post-graduate degree in the concerned broad specialty subject shall be recognized as Post Graduate Guide in that specialty, provided the department has been recognized/permitted for conducting Postgraduate course in that subject.
- 5.2 **Super Specialties:** A teacher in a Medical College or Institution having a total of 3 years of teaching experience as Assistant Professor and above after obtaining Super Specialty degree in the concerned super specialty subject, shall be recognized as Post Graduate Guide in that Super

Specialty subject, provided the department has been recognized/ permitted for conducting Super Specialty courses in that subject.

Further, in the case of broad specialty/super specialty courses which were newly instituted, relaxation of qualification and experience for recognition as Post Graduate Guide was granted for ten years from the date of start of the course by the erstwhile Medical Council of India (MCI). This relaxation ceases to exist to all the existing super specialty courses on the day they complete ten years from the date on which they were started by erstwhile Medical Council of India. However, this relaxation of qualification and experience during transition period shall be extended by five more years from the date of notification of this Regulation to all the broad/super specialty courses which were started after 01 January, 2009. This relaxation is not applicable to the courses instituted before 2009.

## 6. Norms for Faculty Appointment and Promotion

The norms for Faculty Appointment and Promotion shall be as follows:

**Table 1A. Norms for Faculty Appointment and Promotion in Broad Specialties (MD/MS) which are in existence for more than 10 years.**

Posts	Academic Qualifications	Teaching and Research Experience
Professor 8 year post PG experience	MD/MS/DNB in the concerned subject.	i. Associate Professor in the subject for three years in a permitted/ recognized medical college/ institution. ii. Should have at least four Research publications (at least two as Associate Professor) [only original papers, meta-analysis, systematic reviews, and case series that are published in journals indexed in Medline, PubMed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered]. iii. Should have completed the basic course in Medical Education Technology from Institutions designated by NMC. iv. Should have completed the Basic course in Biomedical Research from Institutions designated by NMC.
Associate Professor 5 years post PG experience	MD/MS/DNB in the concerned subject.	i. As Assistant Professor in the subject for four years in a permitted /recognized medical college/ institution. ii. Should have at least <u>two</u> Research publications [only original papers, meta-analysis, systematic reviews, and case series that are published in journals included in Medline, PubMed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered]. iii. Should have completed the basic course in Medical Education Technology from Institutions designated by NMC. iv. Should have completed the basic course in

Posts	Academic Qualifications	Teaching and Research Experience
		Biomedical Research from Institutions designated by NMC.
Assistant Professor	MD/MS/DNB in the concerned subject.	One year as Senior Resident in the concerned subject in a recognized/ permitted medical college after acquiring MD/MS Degree.
Senior Resident (Medical Postgraduates) Tutors (Non-Medical Postgraduates)	<p>Senior Resident is one who is doing his residency in the concerned department after obtaining Medical Postgraduate degree (MD/MS/DNB).</p> <p>Non-medical Postgraduates with MSc (Medical) degree shall be called Tutors in whichever departments they are working.</p> <p>The posts of Senior Resident and Tutor are tenure positions not exceeding 3 years. The graduate must be below 45 years of age at the time of initial appointment.</p> <p>The posts of tenured Senior Residents and Tutors are not faculty positions.</p> <p>All other designations practiced earlier stands deleted.</p> <p>However, existing Tutors/Demonstrators/Registrars appointed on permanent basis shall be renamed as Senior Residents and Tutors, as the case may be, and continue to work till superannuation.</p> <p>The conditions mentioned above shall not be applicable to Senior Residents/Tutors/Demonstrators/Registrars who are appointed on permanent basis before the notification of these Regulations.</p>	

**Table 1B: Index of Broad Specialties in which Persons with non-Medical Qualifications may be appointed as Faculty (Assistant Professor and beyond)**

S. No.	Name of the Specialty	Academic Qualification
1.	Anatomy	MSc (Medical Anatomy) with PhD Medical Anatomy
2.	Biochemistry	MSc (Medical Biochemistry) with PhD in Medical Biochemistry
3.	Physiology	MSc (Medical Physiology) with PhD in Medical Physiology

**Table 1C. Norms for Faculty Appointment and Promotion in Broad Specialties (MD/MS) wherein the Broad Specialty Course was established by erstwhile MCI and is functional for less than Ten years and also for new Broad Specialty courses proposed to be instituted by National Medical Commission.**

Posts	Academic Qualifications	Teaching and Research Experience
Professor	<p>MD/MS/DNB in the concerned subject.</p> <p>OR</p> <p><u>During Transition period</u></p> <p>MD/MS/DNB in broad specialty subjects as provided in Table 4.A</p>	<p>i. As Associate Professor for three years in the subjects as mentioned in Table 4.A in a permitted/ recognized/ medical college/ institution.</p> <p>ii. Special training for three years in the respective new broad specialty subject in a teaching Institution/Centre of Excellence with dedicated service in that specialty.</p>

Posts	Academic Qualifications	Teaching and Research Experience
		iii. Should have at least four Research publications (at least two as Associate Professor) [only original papers, meta-analysis, systematic reviews, and case series that are published in journals included in Medline, PubMed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered]. iv. Should have completed the NMC recognized basic course in Medical Education Technology. v. Should have completed the basic course in Biomedical Research from Institution(s) designated by NMC.
Associate Professor	MD/MS/DNB in the concerned subject OR <u>During Transition Period</u> MD/MS/DNB in broad specialty as provided in Table 4.A .	i. As Assistant Professor for four years in the subject as mentioned in Table 4.A in a permitted/recognized medical college/institution. ii. Special training for three years in the respective new broad specialty subject in a teaching Institution/Centre of Excellence with dedicated service in that specialty. iii. Should have at least two Research publications [only original papers, meta-analysis, systematic reviews, and case series that are published in journals included in Medline, Pubmed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered]. iv. Should have completed the basic course in Medical Education Technology from Institutions designated by NMC. v. Should have completed the basic course in Biomedical Research from Institutions designated by NMC.
Assistant Professor	MD/MS/DNB in the concerned subject OR <u>During Transition period</u> MD/MS/DNB in Broad specialty as provided in Table 4.A	Special training for three years in the respective new broad specialty subject in a teaching Institution/Centre of Excellence with dedicated service in that specialty.
Senior Resident (Medical Postgraduates) Tutors	Senior Resident is one who is doing his residency in the concerned department after obtaining Medical Postgraduate degree (MD/MS/DNB). Non-medical Postgraduates with MSc (Medical) degree shall be called Tutors in whichever departments they are working.	

Posts	Academic Qualifications	Teaching and Research Experience
(Non-Medical Postgraduates)	<p>The posts of Senior Resident and Tutor are tenured positions not exceeding 3 years. The graduate must be below 45 years of age at the time of initial appointment.</p> <p>The posts of tenured Senior Residents and Tutors are not faculty positions.</p> <p>All other designations practiced earlier stands deleted.</p> <p>However, existing Tutors/Demonstrators/Registrars appointed on permanent basis shall be renamed as Senior Residents and Tutors, as the case may be, and continue to work till superannuation.</p> <p>The conditions mentioned above shall not be applicable to Senior Residents/Tutors/Demonstrators/Registrars who are appointed on permanent basis before the notification of these Regulations.</p>	

**Table 2. Norms for Faculty Appointment and Promotion in the Department of Dentistry in a Medical College**

Posts	Academic Qualification	Teaching & Research Experience
Professor	MDS	<ol style="list-style-type: none"> <li>i. Associate Professor in the subject for three years in a permitted/ recognized medical/dental college/institution</li> <li>ii. Should have at least four Research publications (at least two as Associate Professor) [only original papers, meta-analysis, systematic reviews, and case series that are published in journals included in Medline, PubMed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered].</li> <li>iii. Should have completed the basic course in Medical Education Technology from Institutions designated by NMC.</li> <li>iv. Should have completed the basic course in Biomedical Research from Institutions designated by NMC.</li> </ol>
Associate Professor	M.D.S.	<ol style="list-style-type: none"> <li>i. As Assistant Professor in the subject for four years in a permitted/ recognized medical/ dental college/ institution.</li> <li>ii. Should have at least two Research publications [only original papers, meta-analysis, systematic reviews, and case series that are published in journals included in Medline, PubMed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered].</li> <li>iii. Should have completed the basic course in Medical Education Technology from Institutions designated by NMC.</li> <li>iv. Should have completed the basic course in Biomedical Research from Institutions designated by NMC.</li> </ol>
Asst. Professor	M.D.S.	One year as Senior Resident/Registrar/Tutor in the concerned subject in a recognized/Permitted medical/dental college after acquiring MDS Degree.
Senior Resident	M.D.S.	<p>Senior Resident is one who is doing his residency in Dentistry after obtaining MDS degree.</p> <p>The post of senior resident is a tenured position not exceeding</p>

Posts	Academic Qualification	Teaching & Research Experience
		3 years. The graduate must be below 45 years of age at the time of initial appointment

**Table 3 A. Norms for Faculty Appointment and Promotion in Super Specialties (DM/MCh) wherein the Super Specialty Course is established by erstwhile MCI and is functioning for more than Ten years.**

Posts	Academic Qualifications	Teaching and Research Experience
Professor	DM/MCh/DNB in the concerned subject	<ul style="list-style-type: none"> <li>i. Associate Professor in the subject for three years in a permitted/recognized medical college/institution.</li> <li>ii. Should have at least four Research publications (at least two as Associate Professor) [only original papers, meta-analysis, systematic reviews, and case series that are published in journals included in Medline, PubMed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered].</li> <li>iii. Should have completed the NMC recognized basic course in Medical Education Technology.</li> <li>iv. Should have completed the basic course in Biomedical Research from Institutions designated by NMC.</li> </ul>
Associate Professor	DM/MCh/ DNB in the concerned subject	<ul style="list-style-type: none"> <li>i. As Assistant Professor in the subject for two years in a permitted/recognized medical college/institution.</li> <li>ii. Should have at least two Research publications [only original papers, meta-analysis, systematic reviews, and case series that are published in journals included in Medline, PubMed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered].</li> <li>iii. Should have completed the basic course in Medical Education Technology from Institutions designated by NMC.</li> <li>iv. Should have completed the basic course in Biomedical Research from Institutions designated by NMC.</li> </ul>
Assistant Professor	DM/MCh/ DNB in the concerned subject	
Senior Resident (Super Specialties)	DM/MCh student shall be designated as Senior Resident in the concerned subject.	

**Table 3 B. Norms for Faculty Appointment and Promotion in Super Specialties (DM/MCh) wherein the Super Specialty Course is established by erstwhile MCI and is functional for less than Ten years and also for new courses proposed to be started by National Medical Commission.**

Posts	Academic Qualifications	Teaching and Research Experience
Professor	DM/MCh./DNB in the concerned subject OR <u>During Transition period</u> MD/MS/DNB in the concerned Broad specialty subject as provided in Table 4.B.	i. Associate Professor for three years in the subject as mentioned in Table 4.B in a permitted/ recognized medical college/ institution. ii. Special Training for three years in the respective new Super Specialty subject in a teaching Institution/Centre of Excellence with dedicated service in that specialty. iii. Should have at least four Research publications (at least two as Associate Professor) [only original papers, meta-analysis, systematic reviews, and case series that are published in journals included in Medline, PubMed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered]. iv. Should have completed the NMC recognized basic course in Medical Education Technology. v. Should have completed the basic course in Biomedical Research from Institutions designated by NMC.
Associate Professor	DM/MCh/ DNB in the concerned subject OR <u>During Transition period</u> MD/MS/DNB in concerned Broad specialty subject as provided in Table 4.B	i. As Assistant Professor for two years in the subject as mentioned in Table 4.B in a permitted/recognized medical college/ institution. ii. Special Training for three years in respective new Super Specialty department in a teaching Institution/Centre of Excellence with dedicated service in that specialty. iii. Should have at least two Research publications [only original papers, meta-analysis, systematic reviews, and case series that are published in journals included in Medline, PubMed, Central Science Citation Index, Science Citation Index, Expanded Embase, Scopus, Directory of Open Access Journals (DoAJ) will be considered]. iv. Should have completed the basic course in Medical Education Technology from Institutions designated by NMC.



Posts	Academic Qualifications	Teaching and Research Experience
		v. Should have completed the basic course in Biomedical Research from Institutions designated by NMC.
Assistant Professor	DM/MCh/DNB in the concerned subject OR <u>During Transition period</u> MD/MS/DNB in the concerned Broad specialty subject as provided in Table 4.B.	Special Training for three years in the respective new Super Specialty subject in a teaching Institution/Centre of Excellence with dedicated service in that specialty
Senior Resident (Super Specialties)	Registered to pursue DM/MCh in the concerned subject. OR MD/MS/DNB qualified graduates in the concerned broad specialty. This post of senior resident is a tenured position not exceeding 3 years. The graduate must be below 45 years of age at the time of initial appointment.	

## 7. Appointment of Faculty during transition period

- 7.1 The academic qualification for any new broad specialty or super specialty shall be the one shown at the time of notifying the new specialty. Persons appointed on the basis of the entry level qualification shall be eligible for promotion to the higher posts.
- 7.2 Persons appointed as teaching faculty during the transition period shall be eligible for promotion to the post of Associate Professor/ Professor even after the transition period of ten years are over. Such person shall also be entitled to hold the teaching position held by him until the age of 70 years in the same or any other recognized Medical Institution.
- 7.3 In the case of Broad Specialty / Super Specialty courses which were newly instituted, relaxation of qualification and experience for appointment as faculty during transition period was granted for ten years from the date of start of the course by erstwhile Medical Council of India. This relaxation ceases to exist for all the existing Broad Specialty / Super Specialty courses on the day they completed ten years from the date on which they were started by erstwhile Medical Council of India.
- 7.4 This relaxation of qualification and experience during transition period mentioned in clause 7.3, shall be extended for five more years from the date of notification of this Regulation to all the Broad and super specialty courses which were started after 01 January, 2009. This relaxation is not applicable to the departments instituted before 2009.

## 8. Norms for Determination of Teaching Designations for Consultants/Specialists employed by Central Government or State Governments or Local Self-Government or Public Funded Institutions for establishing a Medical College/starting a Postgraduate course

### 8.1 New Medical College:

A non-teaching Consultant or Specialist, possessing postgraduate medical degree, working for at least two years in the concerned specialty in a minimum 330 bedded non-teaching Government Hospital shall be eligible to be designated as Assistant Professor and be absorbed permanently, if that Hospital is being converted into a Government Medical College for imparting undergraduate medical education. The subsequent promotions to higher teaching designations would be as per these regulations. Provided further that this would only be a one time provision and so absorbed teacher should not be transferred from that Institution for five years. The subsequent appointment of any faculty would be as per these regulations.

8.2 **Stand-alone Postgraduate medical institution:** Consultants or specialists having the required postgraduate degree and experience of working in the concerned specialty /super-specialty department for a period of not less than 2 years in the institution or hospital, not attached to any medical college, where postgraduate teaching is being imparted as per section 9.3 of the Postgraduate Medical Education Regulations, 2022, shall be eligible to be equated as an Assistant Professor in the department concerned. This has to be confirmed by the affiliating University. The subsequent promotions to higher teaching designations would be as per these regulations.

**9. Norms for Determination of Teaching Designations for Consultants/Specialists in Medical Institutions of Defence Services**

9.1 **Professor:** Specialist Medical Officers of the Armed Forces having minimum 8 years teaching experience after obtaining the requisite recognized postgraduate qualification in the subject, of which at least three years as Associate Professor in a teaching hospital of the Armed Forces, with two Research publications as per clause 6, can be considered eligible for appointment as Professor in the concerned subject.

9.2 **Associate Professor:** Specialist Medical Officer of the Armed Forces having minimum five years teaching experience after obtaining the requisite recognized postgraduate qualification in the subject, of which at least four years teaching experience as Assistant Professor in a teaching hospital of the Armed Forces, with two Research publication as per clause 6, can be considered eligible for appointment as Associate Professor in the concerned subject.

9.3 **Assistant Professor:** Specialist Medical Officers of the Armed Forces having minimum one year teaching experience after possessing requisite recognized post-graduate qualification in the subject, can be considered eligible for appointment as Assistant Professor in the concerned subject.

**10. Visiting Faculty**

With a view to enhance the comprehensiveness and quality of teaching of Postgraduate students in all the departments, Medical Colleges/ Institutions may appoint additional Faculty Members from abroad with equivalent qualifications as Visiting Faculty on part time basis. This International Visiting faculty shall be over and above the minimum faculty prescribed in the relevant “Minimum Requirements for Annual MBBS Admissions Regulations, 2020” and the “Postgraduate Medical Education Regulations, 2022”.

**11. Index of Teaching Specialties.**

11.1 The nomenclature of the specialties/subjects shall be the same as that contained in the Postgraduate Medical Education Regulations- 2022. Any addition/deletion of a new specialty in these Regulations shall reflect in the corresponding table of these Regulations.

11.2 The teaching specialties and prior qualification for appointment of Faculty with Medical qualifications in the department of a Medical Institution shall be as per Table 4.A for broad specialties and Table 4.B for Super Specialties.

**I. List of Departments in Broad Specialty:**

**(A) Medical Specialties (MD)**

Sl. No.	Broad Specialty
01	Anatomy
02	Anesthesiology
03	Aerospace Medicine
04	Biochemistry
05	Community Medicine
06	Dermatology, Venereology and Leprosy

Sl. No.	Broad Specialty
07	Emergency Medicine
08	Family Medicine
09	Forensic Medicine and Toxicology
10	General Medicine
11	Geriatrics
12	Community Health Administration
13	Hospital Administration
14	Transfusion Medicine
15	Master of Public Health ( Epidemiology)
16	Microbiology
17	Marine Medicine
18	Nuclear Medicine
19	Pathology
20	Palliative Medicine
21	Paediatrics
22	Pharmacology
23	Physical Medicine and Rehabilitation
24	Physiology
25	Psychiatry
26	Radio-diagnosis
27	Respiratory Medicine
28	Radiation Oncology

**(B) Surgical broad Specialties (MS)**

Sl.No.	Broad Specialty
1	Oto rhino laryngology-Head and Neck
2	General Surgery
3	Ophthalmology
4	Orthopedics
5	Obstetrics & Gynecology
6	Traumatology and Surgery

**Table 4.A Broad Medical Specialties with academic qualifications**

S. No.	Name of the Specialty	Academic Qualification	Method of recruitment	Academic Qualifications during Transition period
1.	Anatomy	MD/MS/DNB	As per section Table	Not applicable as ten years from

S. No.	Name of the Specialty	Academic Qualification	Method of recruitment	Academic Qualifications during Transition period
		(Anatomy)	1A and Table 1B under section 6 in the subject of Anatomy	the date of notification to start the course from erstwhile MCI is completed.
2.	Anesthesia	MD/MS/DNB (Anesthesia)	As per Table 1A under section 6 in the Subject of Anaesthesia	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
3.	Aerospace Medicine	MD/DNB (Aviation Medicine)	As per Table 1A under section 6 in the Subject of Aerospace Medicine.	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
4.	Biochemistry	MD/DNB (Biochemistry)	As per section Table 1A and Table 1B under section 6 in the subject of Biochemistry	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
5.	Community Medicine	MD/DNB (Community Medicine) MD (Community Health Administration)	As per Table 1A under section 6 in the Subject of Community Medicine	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
6.	Dermatology, Venereology and Leprosy	MD/DNB (DVL)	As per Table 1A under section 6 in the Subject of Dermatology, Venereology and Leprosy	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
7.	Emergency Medicine	MD/DNB (Emergency Medicine)	As per Table 1C under section 6 in the Subject of Emergency Medicine	MD/MS/DNB 1. General Medicine 2. Anaesthesia 3. Respiratory Medicine 4. General Surgery 5. Orthopaedics Notification date: 21.07.2009. Hence the relaxation is extended by five years from the date of the notification of these Regulations.
8.	Family Medicine	MD/DNB (Family Medicine),	As per Table 1C under section 6 in the Subject of Family Medicine	MD/MS/DNB 1. General Medicine 2. Pediatrics 3. Obstetrics & Gynaecology 4. General Surgery

S. No.	Name of the Specialty	Academic Qualification	Method of recruitment	Academic Qualifications during Transition period
				The relaxation is extended by five years from the date of the notification of these Regulations.
9.	Forensic Medicine and Toxicology	MD/DNB (Forensic Medicine & Toxicology)	As per Table 1A under section 6 in the Subject of Forensic Medicine & Toxicology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI completed.
10.	General Medicine	MD/DNB (General Medicine)	As per Table 1A under section 6 in the Subject of General Medicine	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
11.	Geriatrics	MD/DNB (Geriatrics)	As per Table 1C under section 6 in the Subject of Geriatrics	MD/DNB 1. Family Medicine 2. General Medicine  The relaxation is extended by five years from the date of the notification of these Regulations.
12.	Community Health Administration	MD (Community Health Administration) MD (Community Medicine)	As per Table 1A under section 6 in the Subject of Community Health Administration	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
13.	Hospital Administration	MD (Hospital Administration)	As per Table 1A under section 6 in the Subject of Hospital Administration	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
14.	Transfusion Medicine	MD/DNB Transfusion Medicine	As per Table 1A under section 6 in the Subject of Transfusion Medicine	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
15.	Master of Public Health (Epidemiology)	MPH (Master of Public Health in Epidemiology)	As per Table 1C under section 6 in the Subject of Master of Public Health in Epidemiology	MD/DNB Community Medicine Notification date: 08.12.2010 Hence the relaxation is extended by five years from the date of the notification of these Regulations.
16.	Microbiology	MD/DNB (Microbiology)	As per Table 1A under section 6 in the Subject of Microbiology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
17.	Marine Medicine	MD (Marine)	As per Table 1C under section 6 in the	MD/DNB

S. No.	Name of the Specialty	Academic Qualification	Method of recruitment	Academic Qualifications during Transition period
		Medicine)	Subject of Marine Medicine	1. Physiology 2. General Medicine Notification date: 06.05.2017. Hence the relaxation is extended by five years from the date of the notification of these Regulations.
18.	Nuclear Medicine	MD/DNB (Nuclear Medicine)	As per Table 1A under section 6 in the Subject of Nuclear Medicine	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
19.	Pathology	MD/DNB (Pathology)	As per Table 1A under section 6 in the Subject of Pathology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
20.	Palliative Medicine	MD/DNB (Palliative Medicine)	As per Table 1C under section 6 in the Subject of Palliative Medicine	MD/DNB Anesthesiology Notification date: 21.07.2009. Hence the relaxation is extended by five years from the date of the notification of these Regulations.
21.	Pediatrics	MD/DNB (Pediatrics)	As per Table 1A under section 6 in the Subject of Paediatrics	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
22.	Pharmacology	MD/DNB (Pharmacology)/ MBBS with Ph.D. (Med. Pharmacology)	As per Table 1A under section 6 in the Subject of Pharmacology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
23.	Physical Medicine and Rehabilitation	MD/DNB (Physical Medicine and Rehabilitation)	As per Table 1C under section 6 in the Subject of Physical Medicine and Rehabilitation	MS/MD/DNB 1. Medicine with Diploma in PMR 2. General Surgery 3. Orthopedics. The relaxation is extended by five years from the date of the notification of these Regulations
24.	Physiology	MD/DNB (Physiology)	As per Table 1A under section 6 in the Subject of Physiology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
25.	Psychiatry	MD/DNB (Psychiatry)	As per Table 1A under section 6 in the Subject of Psychiatry	Not applicable as ten years from the date of notification to start the course from erstwhile MCI

S. No.	Name of the Specialty	Academic Qualification	Method of recruitment	Academic Qualifications during Transition period
				is completed.
26.	Radio-Diagnosis	MD/DNB (Radio-Diagnosis)	As per Table 1A under section 6 in the Subject of Radio-Diagnosis	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
27.	Respiratory Medicine	MD/DNB (Respiratory Medicine)	As per Table 1A under section 6 in the Subject of Respiratory Medicine	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
28.	Radiation Oncology	MD/DNB (Radiation Oncology)	As per Table 1A under section 6 in the Subject of Radiation Oncology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
29.	Dentistry	MDS	As per Table 2 under section 6 in the Subject of Dentistry	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.

**Table 4.A Surgical Broad Specialties with Academic qualifications:**

S. No.	Name of the Specialty	Academic Qualification	Method of recruitment	Academic Qualifications during Transition period
1	Oto-rhino-laryngology-Head and Neck	MS/DNB (Oto-Rhino-Laryngology)	As per Table 1A under section 6 in the Subject of Oto-Rhino-Laryngology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
2	General Surgery	MS/DNB (General Surgery)	As per Table 1A under section 6 in the Subject of General Surgery.	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
3	Ophthalmology	MS/MD/DNB (Ophthalmology)	As per Table 1A under section 6 in the Subject of Ophthalmology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
4	Orthopedics	MS/DNB (Orthopedics)	As per Table 1A under section 6 in the Subject of Orthopaedics	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
5	Obstetrics and Gynecology	MD/MS/DNB(Obstetrics & Gynecology)	As per Table 1A under section 6 in the Subject of Obstetrics and Gynaecology	Not Applicable Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
6	Traumatology and Surgery	MS/DNB (Traumatology and Surgery)	As per Table 1C under section 6 in the Subject of Traumatology and Surgery	MD/MS/DNB 1. General Surgery 2. Orthopaedics Notification

S. No.	Name of the Specialty	Academic Qualification	Method of recruitment	Academic Qualifications during Transition period
				No.MCI.18(1)/2010-Med./45048 dated 08.12.2010 Hence the relaxation is extended by five years from the date of the notification of these Regulations.

## II. List of Departments in Super Specialty:

### (A) Medical Super Specialty Departments (DM)

S. No.	Name of the Specialty
1.	Cardiology
2.	Cardiac Anesthesia
3.	Clinical Immunology and Rheumatology
4.	Clinical Hematology
5.	Critical Care Medicine
6.	Endocrinology
7.	Hepatology
8.	Interventional Radiology
9.	Medical Gastroenterology
10.	Medical Genetics
11.	Medical Oncology
12.	Neonatology
13.	Nephrology
14.	Neuro-anesthesia
15.	Neurology
16.	Pediatric Cardiology
17.	Pediatric Gastroenterology
18.	Pediatric Neurology
19.	Pediatric Oncology
20.	Pediatric Hepatology
21.	Pediatric Nephrology
22.	Pediatric and Neonatal Anesthesia
23.	Pulmonary Medicine
24.	Virology

### (B) Surgical Super Specialty Departments (MCh)

S. No.	Name of the Specialty
1	Cardiac Surgery
2	Gynecological Oncology
3	Hepato-Pancreato-Biliary Surgery



S. No.	Name of the Specialty
4	Head and Neck Surgery
5	Neuro-Surgery
6	Pediatric Surgery
7	Pediatric Cardiothoracic and Vascular Surgery
8	Plastic & Reconstructive Surgery
9	Surgical Oncology
10	Surgical Gastroenterology
11	Thoracic Surgery
12	Urology
13	Vascular Surgery

**Table 4.B Medical Super Specialties with Academic qualifications:**

S. No.	Name of the Specialty	Academic Qualification	Method of Recruitment	Academic Qualifications during Transition period
1	Cardiology	DM/DNB (Cardiology)	As per Table 3A under section 6 in the Subject of Cardiology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
2	Cardiac Anesthesia	DM/DNB (Cardiac Anesthesiology)	As per Table 3A under section 6 in the Subject of Cardiac Anaesthesia	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
3	Clinical Immunology and Rheumatology	DM in Clinical Immunology and Rheumatology	As per Table 3B under section 6 in the Subject of Clinical Immunology and Rheumatology	MD/DNB 1. General Medicine 2. Pediatrics The relaxation is extended by five years from the date of the notification of these Regulations
4	Clinical Haematology	DM/DNB (Clinical Haematology)	As per Table 3A under section 6 in the Subject of Clinical Haematology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
5	Critical Care Medicine	DM/DNB (Critical Care Medicine)	As per Table 3B under section 6 in the Subject of Critical care Medicine	MD/DNB 1. Anaesthesiology 2. General Medicine 3. Respiratory Medicine 4. Emergency Medicine 5. DM in Pulmonary Medicine Notification No.MCI.18(1)/2010-Med./45048 dated 08.12.2010 Hence the relaxation is extended by five years from the date of the notification

S. No.	Name of the Specialty	Academic Qualification	Method of Recruitment	Academic Qualifications during Transition period
				of these Regulations.
6	Endocrinology	DM/DNB (Endocrinology)	As per Table 3A under section 6 in the Subject of Endocrinology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
7	Hepatology	DM (Hepatology)	As per Table 3B under section 6 in the Subject of Hepatology	DM/DNB 1. Gastroenterology 2. General Medicine The relaxation is extended by five years from the date of the notification of these Regulations.
8	Interventional Radiology	DM (Interventional Radiology)	As per Table 3B under section 6 in the Subject of Interventional Radiology	MD/DNB Radio Diagnosis The relaxation is extended by five years from the date of the notification of these Regulations.
9	Medical Gastroenterology	DM/DNB (Gastroenterology)	As per Table 3A under section 6 in the Subject of Gastroenterology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
10	Medical Genetics	DM/DNB (Medical Genetics)	As per Table 3B under section 6 in the Subject of Medical Genetics	MD/DNB 1. General Medicine 2. Paediatrics 3. Obstetrics and Gynaecology The relaxation is extended by five years from the date of the notification of these Regulations.
11	Medical Oncology	DM/DNB (Medical Oncology)	As per Table 3A under section 6 in the Subject of Medical Oncology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
12	Neonatology	DM/DNB (Neonatology)	As per Table 3A under section 6 in the Subject of Neonatology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
13	Nephrology	DM/DNB (Nephrology)	As per Table 3A under section 6 in the Subject of Nephrology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
14	Neuro-anesthesia	DM/DNB (Neuro-anesthesia)	As per Table 3B under section 6 in the Subject of Neuro-anesthesia	MD/DNB Anaesthesia Notification No.MCI.18(1)/2010-Med./45048 dated 08.12.2010

S. No.	Name of the Specialty	Academic Qualification	Method of Recruitment	Academic Qualifications during Transition period
				Hence the relaxation is extended by five years from the date of the notification of these Regulations
15	Neurology	DM/DNB (Neurology)	As per Table 3A under section 6 in the Subject of Neurology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
16	Pediatric Cardiology	DM/DNB (Pediatric Cardiology)	As per Table 3B under section 6 in the Subject of Paediatric Cardiology	MD/DNB Paediatrics Notification date: 21.07.2009 Hence the relaxation is extended by five years from the date of the notification of these Regulations
17	Pediatric Gastroenterology	DM (Pediatric Gastroenterology)	As per Table 3B under section 6 in the Subject of Paediatric Gastroenterology	MD/DNB Paediatrics Notification date: 21.07.2009 Hence the relaxation is extended by five years from the date of the notification of these Regulations
18	Pediatric Neurology	DM/DNB (Pediatric Neurology)	As per Table 3B under section 6 in the Subject of Pediatric Neurology	MD/DNB Paediatrics Notification date: 21.07.2009 Hence the relaxation is extended by five years from the date of the notification of these Regulations
19	Pediatric Oncology	DM (Pediatric Oncology)	As per Table 3B under section 6 in the Subject of Paediatric Oncology	MD/DNB Paediatrics Notification date: 08.12.2010 Hence the relaxation is extended by five years from the date of the notification of these Regulations
20	Pediatric Hepatology	DM/DNB (Pediatric Hepatology)	As per Table 3B under section 6 in the Subject of Paediatric Hepatology	MD/DNB Paediatrics Notification date: 09.12.2009 Hence the relaxation is extended by five years from the date of the notification of these Regulations
21	Pediatric Nephrology	DM (Pediatric Nephrology)	As per Table 3B under section 6 in the Subject of Paediatric Nephrology	MD/DNB Paediatrics Notification no: MCI.18(1)/2010-Med/45048 dated: 08.12.2010 Hence the relaxation is extended by five years from the date of the notification

S. No.	Name of the Specialty	Academic Qualification	Method of Recruitment	Academic Qualifications during Transition period of these Regulations
22	Pediatric and Neonatal Anesthesia	DM in Pediatric and Neonatal Anesthesia	As per Table 3B under section 6 in the Subject of Paediatric and Neonatal Anaesthesia	MD/DNB in Anesthesia Notification date: 24.04.2012 Hence the relaxation is extended by five years from the date of the notification of these Regulations
23	Pulmonary Medicine	DM/DNB (Pulmonary Medicine)	As per Table 3B under section 6 in the Subject of Pulmonary Medicine	MD/DNB 1. Respiratory Medicine 2. General Medicine 3. Paediatrics Notification date: 21.07.2009 Hence the relaxation is extended by five years from the date of the notification of these Regulations
24	Virology	DM (Virology).	As per Table 3B under section 6 in the Subject of Virology.	MD/DNB Microbiology Notification No.MCI.18(1)/2010-Med./45048 dated 08.12.2010 Hence the relaxation is extended by five years from the date of the notification of these Regulations

**Table 4.B Surgical Super Specialty with Academic qualifications:**

S. No.	Name of the Specialty	Academic Qualification	Method of Recruitment	Academic Qualifications during Transition period
1	Cardiac Surgery	M.Ch/DNB (Cardio Surgery)	As per Table 3A under section 6 in the Subject of Cardio Vascular and Thoracic Surgery	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
2	Gynecological Oncology	M.Ch/DNB (Gynecological Oncology)	As per Table 3B under section 6 in the Subject of Gynaecological Oncology	MD/MS/DNB Obstetrics and Gynaecology. The relaxation is extended by five years from the date of the notification of these Regulations
3	Hepato-Pancreato-Biliary Surgery	M.Ch. (HPB Surgery).	As per Table 3B under section 6 in the Subject of Hepato-Pancreato-	1. MCh/DNB Surgical Gastroenterology 2. MS / DNB General

S. No.	Name of the Specialty	Academic Qualification	Method of Recruitment	Academic Qualifications during Transition period
			Biliary Surgery	Surgery Notification date: 09.12.2009 Hence the relaxation is extended by five years from the date of the notification of these Regulations.
4	Head and Neck Surgery	M.Ch/DNB (Head and Neck Surgery)	As per Table 3B under section 6 in the Subject of Head and Neck Surgery	MS/DNB 1. General Surgery 2. Otorhinolaryngology Notification date: 21.02.2012 Hence the relaxation is extended by five years from the date of the notification of these Regulations.
5	Neuro-Surgery	M.Ch/DNB (Neuro Surgery)	As per Table 3A under section 6 in the Subject of Neuro-Surgery	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
6	Pediatric Surgery	M.Ch/DNB (Paediatric Surgery)	As per Table 3A under section 6 in the Subject of Paediatric Surgery	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
7	Pediatric Cardiothoracic and Vascular Surgery	M.Ch/DNB Pediatric Cardiothoracic and Vascular Surgery	As per Table 3B under section 6 in the Subject of Paediatric Cardiothoracic and Vascular Surgery	1. MCh/DNB Cardiovascular Surgery 2. MS/DNB in General Surgery. Notification date: 21.07.2009 Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
8	Plastic & Reconstructive Surgery	M.Ch/DNB (Plastic & Reconstructive Surgery)	As per Table 3A under section 6 in the Subject of Plastic & Reconstructive Surgery	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
9	Surgical Oncology	M.Ch./DNB (Surgical Oncology)	As per Table 3A under section 6 in the Subject of Surgical Oncology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
10	Surgical Gastroenterology	M.Ch/DNB (Surgical Gastroenterology)	As per Table 3A under section 6 in the Subject of Surgical Gastro	Not applicable as ten years from the date of notification to start the course from

S. No.	Name of the Specialty	Academic Qualification	Method of Recruitment	Academic Qualifications during Transition period
			Enterology	erstwhile MCI is completed.
11	Thoracic Surgery	M.Ch (Thoracic Surgery)	As per Table 3B under section 6 in the Subject of Thoracic Surgery	1.MCh/DNB Cardiothoracic Surgery 2. MS/DNB in General Surgery  The relaxation is extended by five years from the date of the notification of these Regulations.
12	Urology	M.Ch/DNB (Urology)	As per Table 3A under section 6 in the Subject of Urology	Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.
13	Vascular Surgery	M.Ch./DNB (Vascular Surgery)	As per Table 3A under section 6 in the Subject of Vascular Surgery	Notification date: 06.10.2001  Not applicable as ten years from the date of notification to start the course from erstwhile MCI is completed.

## 12. General Norms regarding Foreign Postgraduate Qualifications for Equivalence

12.1 In the case of a person with Postgraduate medical qualifications awarded in United Kingdom, United States of America, Canada, Australia and New Zealand, his qualifications can be considered as equivalent qualifications with MD/MS/DM/MCh, as the case may be, if he fulfils the following criteria in those countries.

**United Kingdom:** He should have completed Certificate of Completion of Specialist Training (CCST) or equivalent training with final FRCS/FRCP degree and registered in that country to practice in that specialty.

**United States of America and Canada:** He should have MD qualification with Residency Training Certificate in the relevant specialty in USA. For Super specialties, successful completion of Residency Training Programme along with completion of accredited Fellowship programme in the relevant super specialty is essential.

**Australia and New Zealand:** He should have completed supervised training programme culminating in the Fellowship of the respective Specialty (FRACS/FRACP). For Super Specialties, minimum two years of supervised sub specialty Fellowship programme in the respective Sub Specialty is essential.

12.2 He should have done his complete duration of training in those countries and be registered there to practice in that specialty.

12.3 In such cases he will be eligible for the post of Assistant Professor in the respective department and his subsequent promotions would be as per Teachers "Eligibility Qualifications in Medical Institutions Regulations – 2022".

12.4 Other qualifications will be evaluated by the NMC as and when reference is received.

**13. Appeal**

A teacher may apply to the National Medical Commission through the concerned Head of the Institution and University for determination of his eligibility for a teaching position in a Medical Institution in the case of ambiguity and controversy.

**14. Saving Clause**

Notwithstanding anything contained in these Regulations, any appointment made under the Minimum Qualifications for Teachers in Medical Institution Regulations, 1998 or the recommendation of the Councils prior to that, shall be protected.

**15. Provision to amend the Teachers Eligibility Qualifications in Medical Institutions Regulations - 2022**

National Medical Commission is empowered to make any addition, deletion, substitution or any other amendment to “Teachers Eligibility Qualifications in Medical Institutions Regulations – 2022”, as and when required.

**16. Repeal:** The “Minimum Qualifications for Teachers in Medical Institution Regulations, 1998” is hereby repealed.

Dr. SANDHYA BHULLAR, Secy.

[ADVT.-III/4/Exty./657/2021-22]

**टिप्पणी :** मूल विनियम अर्थात् “चिकित्सा संस्थानों में शिक्षक पात्रता योग्यता विनियम, 2022” भारत के राजपत्र के भाग-III खंड (4) में राष्ट्रीय आयुर्विज्ञान आयोग की अधिसूचना सं.एनएमसी/एमसीआई-23 (I)/2021 एमईडी द्वारा दिनांक 22 फरवरी, 2022 को प्रकाशित किए गए थे।

**NATIONAL MEDICAL COMMISSION**

**(AMENDMENT NOTIFICATION)**

New Delhi, the 31st March, 2023

**No. C-19011/06/2022/NMC/Coord.** .—In exercise of the powers conferred by Section 57 of the National Medical Commission Act, 2019, the National Medical Commission hereby makes the following Regulations to further amend the “Teachers Eligibility Qualifications in Medical Institutions Regulations, 2022” namely: -

1. (i) These Regulations may be called the “Teachers Eligibility Qualifications in Medical Institutions Regulations, (Amendment), 2023.
- (ii) They shall come into force from the date of their publication in the Official Gazette.
2. The clause 12.3 of the Regulations, under the heading “General Norms regarding Foreign Postgraduate Qualifications for Equivalence”, is replaced with:-

12.3 In such cases, if he/she has acquired MBBS qualification in India and recognized PG qualification, eligible for registration in India, from any of the five English speaking countries, mentioned in Section 12.1 above, and fulfills the criteria mentioned in Section 12.1, then he/she shall be considered for teaching job in medical college in India, as per Teachers Eligibility qualifications in Medical Institutions regulations-2022 as amended from time to time, depending on his/her teaching experience in medical sciences.

Dr. PULKESH KUMAR, Secy., National Medical Commission

[ADVT.-III/4/Exty./003/2023-24]

**Note :** The Principal Regulations namely, “Teachers Eligibility Qualifications in Medical Institutions Regulations, 2022” were published in Part – III, Section (4) of the Gazette of India on the 22<sup>nd</sup> February, 2022, vide National Medical Commission notification No.NMC/MCI-23(I)/2021-MED.